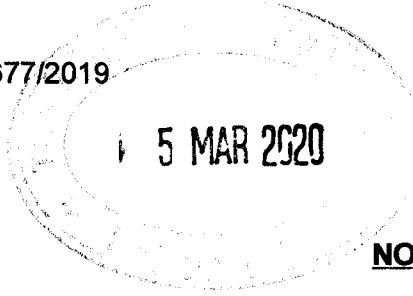


A3-79677/2019

Kochi- 682 031

Dated: 03.03.2020

**NOTIFICATION**

In exercise of the powers conferred by Article 229 of the Constitution of India, the Honourable the Chief Justice hereby makes the following amendment to the Kerala High Court Service Rules, 2007, namely:

Amendment (C.S. No. 72)

In the said Rules,

the existing Rule 20(2)(f) shall be substituted with the following:

“Ten percent of the total cadre strength of the category of Office Attendant may be filled up by appointment of suitable and qualified Part-time Sweepers/Part-time Sanitation Workers having 5 years service in the High Court, based on their seniority, provided they have not attained the age of 50 years and for such appointment, qualification provided in Annexure I shall not be insisted”

The above amendment shall come into force with immediate effect.

(By Order)


K. Haripal
Registrar General

To

The Additional Chief Secretary to Government, Home (C) Department,
Government Secretariat, Thiruvananthapuram (with C/L)
The Accountant General (A&E) Kerala, Thiruvananthapuram
The Superintendent of Government Press, Thiruvananthapuram
(He is requested to publish the same in the Gazette and
forward 100 copies to this office)
The Director of Kerala Judicial Academy, Athani
The Additional Director of Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Deputy Director of Kerala Judicial Academy, Athani
The Assistant Director of Kerala Judicial Academy, Athani
The Deputy Registrars, High Court
The Finance Officer, High Court.

(p.t.o.)

The Protocol Officer, High Court
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court.
The Assistant Registrars and Chief Librarian, High Court
The Librarian, Kerala Judicial Academy, Athani
The Court Officer to the Chief Justice, High Court
The Additional Public Relations Officer, High Court
The Accounts Officer, High Court
The Private Secretaries to Judges, High Court
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The F Section, High Court (50 copies)
All Sections, High Court.
The Kerala Judicial Academy, Athani
The G(Accounts-I, II & III) Sections and G-II(SPARK), High Court
A1, A2, A3, A4, A5, A6, A7 & A8 Seats, High Court
The Administrative Records Section, High Court
The Notice Board, High Court (2 copies)
The File/Stock File.

Copy Submitted to:

The Honourable Judges